GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:509 ANSWERED ON:28.07.2010 CONSTITUTION OF GREEN BENCHES Alagiri Shri S. ;Mahendrasinh Shri Chauhan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the States and Union Territories which have set up the designed courts and Green Benches for dealing with environment and forest related cases;

(b) the number of cases cleared during each of the last three years and the current year so far, state/UT-wise; and

(c) the other effective steps taken/proposed to be taken for achieving the objectives of the environmental atmosphere?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (c) Designated environmental courts have been set up in some States and Green Benches have been constituted in certain High Courts for dealing with environment and forest related cases.

The details of number of cases cleared during the last three years and the current year by these courts are being collected by the Central Pollution Control Board with help from the State Pollution Control Boards and will be laid on the Table of the House.